

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 27-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. K. B. Sounder Rajan, AOR (Amicus Curiae)
Mr. Sudarshan Rajan, Adv.
Mrs. Pushpa Rajan, Adv.
Mr. Mahesh Kumar, Adv.
Mr. Ramesh Rawat, Adv.
Mr. Rohit Bhardwaj, Adv.
Mr. Hitain Bajaj, Adv.
Mr. Nand Ram, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel appearing for the petitioner seeking adjournment for filing additional documents along with translations, list the matter on 24th November, 2023.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)